

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT)(Ins) No.667 of 2020

IN THE MATTER OF:

M/s M+R Logistics (India) Pvt. Ltd.

...Appellant

Vs.

M/s AGA Publications Ltd.

...Respondent

Present:

For Appellant: Mr. E. Omprakash, Sr. Advocate with Mr. M. Anbalagan and Ms. Rithikha, Advocates.

For Respondent: Mr. P. Nagesh, Advocate.

ORDER

(Through Virtual Mode)

11.11.2020: Heard both sides in 'Full'. Hearing is completed. **'Judgement is Reserved'**. The Learned Counsel appearing for the respective parties are required to submit 'Additional Notes of Submissions' on or before 18.11.2020 and the Office of the Registry is directed to receive the same. It is also made clear that the copies of the aforesaid 'Notes of Submissions' of either side will have to be served to the Learned Counsel appearing for the respective parties.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/kam